

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5887

ANSWERED ON:03.05.2000

NAM FOREIGN MINISTERS CONFERENCE

C. KUPPUSAMI;JAI PRAKASH;PRABHAT KUMAR SAMANTARAY;SHRIPAD YESSO NAIK;VENKATA KRISHNAM RAJU
UPPALAPATI

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the recent NAM Foreign Ministers` Conference at Colombia adopted declaration for complete elimination of nuclear weapons terrorism, removal of military regimes from the Membership of NAM among other things;
- (b) if so, the details thereof;
- (c) the role played by India in shaping and finalising the Declaration;
- (d) whether any recommendation was made for future negotiations on international trade; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR EXTERNAL AFFAIRS

(SHRI AJIT KUMAR PANJA)

(a) & (b) The Final Document issued after the NAM Foreign Ministers` Conference in Cartagena, Colombia states as follows on the under mentioned issues:-

Elimination of Nuclear Weapons:- The Final Document of the XIth NAM Ministerial Meeting reiterates NAM`s long standing principle position for the total elimination of all nuclear testing and stresses the significance of achieving universal adherence to the Comprehensive Nuclear Test Ban Treaty (CTBT) including by all the Nuclear Weapons States. The statement further reiterates that if the objectives of the Treaty are to be fully realised, the continued commitment of all State signatories, especially the Nuclear Weapons States to nuclear disarmament would be essential.

Terrorism:- The Final Document of the XIth NAM Ministerial Meeting condemns all acts, methods and practices of terrorism as unjustifiable whatever the considerations or factors that may be invoked to justify them. The statement also calls upon all states to support the initiative for a Comprehensive Convention on International Terrorism.

Removal of Military Regime Countries from Membership of NAM:-The Final Document of the XIth NAM Ministerial Meeting contains a paragraph which calls for restoration, before the next OAU Summit, of constitutional legality in states whose governments had come to power through unconstitutional means and also recommends that this issue may be considered by NAM at its next Summit.

(c) India had played a key role in formulation of the paragraphs on the above subject and they basically reflect India`s positions on the subjects.

(d) & (e) Recommendations made for future negotiations on international trade:- The NAM Ministerial Meeting welcomed the adoption of the UNCTAD Plan of Action during its 10th Session in Bangkok in February 2000 . UNCTAD was also invited to continue its substantive work on issues of importance to developing countries. The NAM statement also urges implementation of Uruguay Round Agreement especially in areas of export interest to developing countries and reaffirms that non-trade issues such as social and environmental issues should not be introduced in the agenda of the WTO.